## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

C.P(IB) No.412/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company		Techno Fac Contracts (P) Ltd -Vs-		
		Yatri Vihar Hospitility (P) Ltd		
Under Section		9 IBC		
SI. No.	Representa LE	esignation of Authorized Appearing on behalf of Entative (IN CAPITAL LETTERS)		Signature with date
1. Victor Dubler Operational ouditor Augusta Holder.				
2. Nilanjan Sen Of Corporate battor				4/2/17
3. Smarajit Basu - Corporate Debtor 4. Utsav Dutta - Corporate Debtor.				Smarajit Basu 4/10/17 Utsan Datta
4.	Ulla I	,		4/10/17

04-10-2017 – CP(IB) No.412/KB/2017 – Techno Fac Contracts(P) Ltd. Vs. Yatrei Vihar Hospitality(P) Ltd.

## ORDER

The Ld. Counsel for the Operational Creditor and the Ld. Counsel for the Corporate Debtor are present.

It appears from the record that the Corporate Debtor has not filed any Board resolution.

The Ld. Counsel for the Operational Creditor made a request for adjournment on the ground that the Senior Counsel arguing the case, is not in station.

The Ld. Counsel for the Corporate Debtor made a request for allowing time to file the reply. Heard; the prayer of the Corporate Debtor is allowed. The Corporate Debtor may file reply within 10 days with copy to the opposite parties.

List on 25-10-2017.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)

28